COURT-II

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 208 OF 2018 & IA NO. 958 OF 2018

Dated : 31st July, 2018

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member Hon'ble Mr. S.D. Dubey, Technical Member

 In the matter of
Appellant(s)

 M/s. Godawari Power & Ispat Ltd.
Appellant(s)

 Vs.
 Vs.

 Chhattisgarh State Electricity Regulatory Commission
Respondent(s)

 & Anr.
Respondent(s)

 Counsel for the Appellant(s)
 :
 Mr. Raunak Jain
Mr. Vishvendra Tomar

Counsel for the Respondent(s) :

<u>ORDER</u>

Issue notice to the Respondents on main appeal as well as on IA returnable on 05.09.2018. Dasti in addition, is also permitted.

List the matter on <u>05.09.2018</u>, as requested.

(S.D. Dubey) Technical Member Vt/js (Justice N.K. Patil) Judicial Member